

## Annexure-1

Name of the corporate debtor: Renaissance Corporation Limited - In Liquidation		Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)										List of stakeholders as on: 21st January 2023		(Amount in R3)		
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted			Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest										
1	State Trading Corporation	20.12.2022	137,802,367		Goods & Services	137,802,367	No	Pledge of scrap Pet Bottles		0.00%				137802367		They have been advised to file claim as secured Operational Creditor since they are not Financial Creditor.
Total			137,802,367			137,802,367				0.00%				137802367		